

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 395 of 2019

IN THE MATTER OF:

Sri Manohar Reddy

...Appellant

Versus

**Edelweiss Asset Reconstruction
Company Ltd. & Ors.**

...Respondents

Present:

**For Appellant: Mr. GauthamShivshankar and Mr. Shantanu Singh
Advocates**

**For Respondent: Mr. Nikhil Nayyar Sr. Advocate with Mr. PawanBhushan
and Mr. TusharBhushan, Advocates.
Mr. Suresh Kannan, RP
Mr. Divyanshu D. Rai, Advocate.**

O R D E R

09.01.2020 Post this appeal 'for Orders' on **16th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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